NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-454(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Dr. Virender Bhati Vs. M/s Forsen Healthcare Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Ashish Shiva Bansal, Advocate

For the Respondent:

Mr. Saurabh Kalia, Advocate

ORDER

Respondents have put in appearance through Mr. Saurabh Kalia, Advocate. He prays for some time to file the reply.

Let the same be filed before the next date of hearing. To come up on 27^{th} November, 2017.

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(S. K. Mohapatka) Member (T) 2-0

(Ina Malhotra) Member (J)